

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01227/2018**

Jabalpur, this Tuesday, the 23<sup>rd</sup> day of July, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Monotosh Dutta /o Late J.K. Dutta Aged about 59 years  
Occupation Senior Section Engineer (Drawing) R/o H. No. 611  
Babasaheb Bhawan Galgala Jabalpur (M.P.) **-Applicant**  
(By Advocate-None)

**V e r s u s**

1. Union of India, Through its Secretary, Rail Bhawan New Delhi  
110001
2. The General Manager, West Central Railway Opposite Indira  
Matket Jabalpur (M.P.) PIN 482001
3. The Chief Personal Officer, West Central Railway Opposite  
Indira Market Jabalpur (M.P.) PIN 482001 **- Respondents**  
(By Advocate-**Shri A.S. Raizada**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

It is seen that the defects are not removed by the applicant in  
spite of granting several opportunities.

2. Accordingly, this O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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